

**Revision of Pay Scales of Teachers in the
Diploma Course of Technical Institution i.e.
Regional Institute of Pharmaceutical Science
and Technology (RIPSAT)**

TRIPURA**GAZETTE**

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**PART--I-- Orders and Notifications by the Government of Tripura,
 The High Court, Government Treasury etc.**

**GOVERNMENT OF TRIPURA
 HEALTH & FAMILY WELFARE DEPARTMENT**

No. F. 2(86)/RIPSAT/ESTT/2010-11/2391-2405

Dated, Agartala, the 1st March, 2013.

NOTIFICATION

Subject: Revision of pay scales of teachers in the Diploma Course of Technical Institution i.e. Regional Institute of Pharmaceutical Science and Technology (in short RIPSAT)

The Government of India published the Notification of the All India Council for Technical Education meant for Diploma level Technical Institutions in its extra ordinary publication dated 13th March, 2010 regarding revision of pay scales, service conditions and qualifications for the teachers and other academic staff in Diploma level Technical Institutions, Regulations, 2010 vide number F.37-3/Legal/2010 dated 5th March, 2010 and requested the State Government to consider adoption and implementation of the Revised Pay Structure in the AICTE system for the teachers in Diploma Level Technical Institutions in the State w.e.f 01-01-2006 following the revision of pay scales of Central Government Employees on the recommendation of the Sixth Central Pay Commission w.e.f 01-01-2006 with few modifications, if any, as may be considered necessary to suit local conditions. The Scheme of revision of pay structure as published in the extra ordinary gazette of India under the aforesaid reference may be extended to the teachers who were/are recruited in the regular scale of pay through prescribed recruitment process in the Diploma Course of Technical Institution i.e. RIPSAT coming under the purview of State Legislature, provided the State Government wish to adopt and implement the scheme subject to the following terms and conditions :

- The revision of pay scales is for the teachers in Diploma Course of Technical Institution i.e. RIPSAT notionally w.e.f. 01-01-2006 and financial benefit w.e.f. 01-01-2009.
- The entire liability on account of revision of pay scales etc. for teachers in Diploma Course of Technical Institution i.e. RIPSAT shall be taken over by the State Government opting for revision of pay scales with effect from 01-01-2009.
- The scheme shall be applicable to the teachers who were/are recruited in the regular scale of pay through prescribed recruitment process. This will not be extended to:

Technical posts/ Support Technical posts/ Non-teaching posts.

After careful consideration of the matters, in order to attract and retain talent in teaching profession, the Government of Tripura has decided to introduce the scheme of revised pay structure for the teachers in Diploma Course of Technical Institution i.e. RIPSAT as recommended by the AICTE for the teachers in all Govt. Diploma level Technical Institutions vide Notification F.No.37-3/Legal/2010 dated 5 March 2010, with a few modifications.

The Governor of Tripura is, therefore, pleased to decide introduction of revised pay structure having 2 (two) Pay Bands of ₹15,600 - 39,100/- and ₹37,400 - 67,000/- with appropriate Academic Grade Pay for the teachers in Diploma Course of Technical Institution i.e. RIPSAT.

The revised pay structure and other provisions of the Scheme adopted are as below :

- (i) There shall be only two designations in respect of teachers in the Diploma Course of Technical Institution i.e. RIPSAT namely, Lecturer, Head of Department.
- (ii) The pay of teachers in Diploma Course of Technical Institution i.e. RIPSAT shall be fixed according to their designations in two Pay Bands of ₹15,600 - 39,100/- and ₹37,400 - 67,000/- with appropriate "Academic Grade Pay" (AGP in short). Each Pay Band shall have different stages of Academic Grade Pay which shall ensure that teachers covered under this Scheme, subject to other conditions of eligibility being satisfied; have multiple opportunities for upward movement during their career.
- (iii) All the conditions of eligibility and academic qualifications duly notified by the AICTE shall be applicable for direct recruitment/appointment at the entry level of Lecturer.

Date/ period from which revision will be applicable :

Revision would be effective with notional benefit from 01-01-2006 to 31-12-2008 and financial benefit shall be allowed w.e.f. 01-01-2009 onwards for the teachers in Diploma Course of Technical Institution i.e. RIPSAT enjoying AICTE pay scales.

- 5.2 Date of effect would be 01-01-2006 for those who were in service on 01-01-2006. For others, effect would be from the date of joining as wherever applicable with notional benefit up to 31-12-2008.
6. **Arrear :**
- 6.1 Arrears of pay in relation to the teachers, who are enjoying AICTE pay scale, would be admissible from 01-01-2009 or from the date of joining whichever is later.
- 6.2 Arrear would be computed by taking pay in the Pay Band and Academic Grade Pay as due and pre-revised Basic Pay, DP and DA as drawn. All other allowances as provided to the other State Government employees shall be allowed w.e.f. 01-01-2009.
- 6.3 Excess payment made in the past due to incorrect fixation etc. need not be recovered from employees concerned.
7. The introduction of revised pay structures shall be applicable subject to the terms and conditions stipulated in ANNEXURE-I.
8. The pay of the teachers in Diploma Course of Technical Institution i.e. RIPSAT shall be fixed in the appropriate stage of the respective fitment tables as indicated in ANNEXURE-II under the revised pay structures mentioned in Para 3 above.
9. **Rate of Increment :**
- (i) The rate of each annual increment in the revised pay structure shall be equivalent to $2\frac{1}{2}\%$ (two and half percent) of the sum of the pay in the Pay Band and AGP up to June, 2010 and 3% (three percent) of the sum of the pay in the Pay Band and AGP from 1st July, 2010 as applicable for the State. In case of calculation of increments under the revised pay structure, paise should be ignored, but any amount of a rupee or more should be rounded off to the next multiple of 10.
- (ii) The amount of increment shall be added to the existing pay in the Pay Band.

- (iii) Each advance increment wherever admissible under this Notification shall also computed on the sum of pay in the relevant Pay Band and AGP as applicable, in the principle as indicated in clause (i) above of this Para and shall be non-compoundable.
- (iv) The number of additional increment(s) on placement at each higher stage of AGP shall be as per the existing Scheme of increment on promotion from lower pay scale to higher pay scale; however, in view of the considerable raise in effective pay between the two Pay Bands, there shall be no additional increment on movement from the Pay Band of ₹15,600 - 39,100/- to the Pay Band of ₹37,400 - 67,000/-.

10. Date of Increment :

- (i) There shall be a common date of annual increment and such date of annual increment shall be the 1st day of July every year.
- (ii) In cases of teachers in Diploma Course of Technical Institution i.e. RIPSAT completing 6 (six) months above in the revised pay structure as on 1st day of July shall be eligible to get 1 (one) increment. Those employees who opt to come over to the revised pay structure on the 1st day of January, 2006 irrespective of their date of increment availed during calendar year 2005 they shall be granted the 1st increment in the revised pay structure on the 1st day of July, 2006.
- (iii) In cases of teachers in Diploma Course of Technical Institution i.e. RIPSAT who opt to come over to the revised pay structure on any date between 2nd January, 2006 and 30th June, 2006 (both days inclusive), on the ground for availing his/her increment in the existing pay scale or, as the case may be, for other ground, his/her pay in the revised pay structure shall be fixed accordingly, but his/her date of next increment shall be 1st day of July, 2007.

11. CAS :

As recommended in the Regulation duly notified by the AICTE meant for Diploma Level Technical Institutions.

12. **Qualification and other measures for recruitment and maintaining standard :**

As recommended in the Regulation duly notified by the AICTE in respect of Diploma level Technical Institutions.

13. **Age of Superannuation :**

The age of superannuation for teachers in Diploma course of Technical Institute i.e. RIPSAT has been enhanced to 60 (sixty) as applicable in the State vide FD's Memo. No. F.8(2)/FIN(G)/2012 dated 31 March 2012.

14. **This revised pay structures introduced by the State Government would be termed as REVISED PAY STRUCTURES FOR THE TEACHERS IN DIPLOMA COURSE OF TECHNICAL INSTITUTION i.e. RIPSAT - 2006 as recommended by AICTE.**

15. **Teachers appointed as fresh recruits after 1st day of January, 2006 :**

Revised pay of the teachers appointed after 01-01-2006 will be fixed at the initial stage of Band Pay of the post with appropriate Academic Grade Pay and notionally regularized by way of issuing periodical increments on the 1st day of July in every year, provided that the usual norms for issuance of increments shall be followed for the purpose.

16. **Pension and Retirements Benefits for College Teachers :**

Pension and retirements benefits would be admissible for the teachers in Diploma Course of Technical Institution i.e. RIPSAT as per Pension Rules of the State Government amended from time to time raising the upper ceiling of pension from ₹25,200/- to ₹38,500/- vide FD's Notification No.F.6(1)-FIN(PC)/2008 dated 20 May 2010.

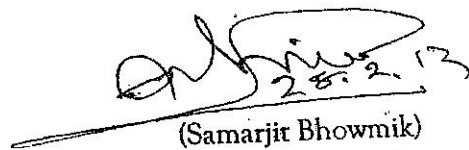
17. **Necessary amendment to the relevant rules and regulations etc. will be made by the appropriate authority wherever called for.**

18. **This is issued with the concurrence of the Finance Department, Government of Tripura, communicated vide their U.O.No.74/FIN (PC)/2012 dated 24-08-2012 and approval of Council of Ministers vide Memorandum No.F.1(16)-CAB/99-A dated 05-01-2013, and**

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subsequent concurrence of F.D. vide U.O. No. 172/FIN(PC)/13, dated 27-02-2013,

19. The Accountant General of Tripura is being informed.



28.2.13

(Samarjit Bhowmik)
Secretary to the
Government of Tripura.

ANNEXURE - I

TERMS AND CONDITIONS FOR INTRODUCTION OF THE REVISED PAY STRUCTURES FOR THE TEACHERS IN DIPLOMA COURSE OF TECHNICAL INSTITUTION i.e. RIPSAT AT PAR WITH AICTE PAY STRUCTURES-2006

1. The revised pay structures shall be effective from 1st January, 2006.
 2. Revised pay structures, service conditions and Career Advancement Scheme for different categories of teachers in Diploma Course of Technical Institution i.e. RIPSAT shall be as indicated below :
 - (i) Persons with B. Pharm qualification either entering the teaching profession newly or Lecturers already in service in Diploma Course of Technical Institution i.e. RIPSAT shall be designated as Lecturer and shall be placed in the Pay Band of ₹15,600 - 39,100/- with AGP of ₹5,400/- and will move to AGP of ₹6,000/- on completion of Master's in qualification in appropriate branch/discipline.
 - (ii) Persons with M. Pharm qualification in appropriate branch/discipline either entering the teaching profession newly or Lecturers already in service in Diploma Course of Technical Institution i.e. RIPSAT shall be designated as Lecturer and shall be placed in the Pay Band of ₹15,600 - 39,100/- with AGP of ₹6,000/-.
 - (iii) A Lecturer with completed service of 4 (four) years, possessing Ph.D Degree in relevant branch/discipline shall be eligible, for moving up to AGP of ₹7,000/-.
 - (iv) A lecturer who do not have Ph.D Degree shall be eligible for the AGP of ₹7,000/- only after completion of 6 (six) years of service as Lecturer with AGP of ₹6,000/-.
 - (v) Lecturers who do not have Ph.D or a Master's Degree in the relevant branch/discipline of a program shall be eligible for the AGP of ₹6,000/- only after completion of 6 years' service as Lecturer.
 - (vi) Lecturers who do not have Ph.D or a Master's Degree in the relevant branch/discipline of a program shall be eligible for the AGP of ₹7,000/- only after completion of 9 years' service as Lecturer.
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- (v) The upward movement from AGP of ₹5,400/- to AGP of ₹6,000/- and from AGP ₹6,000/- to AGP of ₹7,000/- for all Lecturers shall be subject to their satisfying other conditions as laid down by the AICTE.
- (vi) The pay of the incumbents to the posts of Lecturer (senior scale) (i.e. the pre-revised pay scale of ₹10,000 - 15,200/-) shall be fixed at the appropriate stage in the Pay Band of ₹15,600 - 39,100/- based on their present pay, with AGP of ₹7,000/-.
- (ix) Lecturers with completed service of 5 years with the AGP of ₹7,000/- shall be eligible, subject to other requirements laid down by the AICTE to move up to the AGP of ₹8,000/-.
- (vii) Incumbent Lecturers (Selection Grade) who have completed 3 years in the pre-revised pay scale of ₹12,000 - 18,300/- on 01-01-2006 shall be placed in Pay Band of ₹37,400 - 67,000/- with AGP of ₹9,000/- and shall be continued to be designated as Lecturer (Selection Grade).
- (viii) Incumbent Lecturers (Selection Grade) who have not completed 3 years in the pay scale of ₹12,000 - 18,300/- on 01-01-2006 shall be placed at the appropriate stage in the Pay Band of ₹15,600 - 39,100/- with AGP of ₹8,000/- till they complete 3 years of service in the grade of Lecturer (Selection Grade), and thereafter shall be placed in the higher Pay Band of ₹37,400 - 67,000/- and accordingly designated as Lecturers (Selection Grade).
- (xii) Lecturers (Selection Grade), completing 3 years of teaching with the AGP of ₹8,000/- shall be eligible, subject to other conditions, as may be prescribed by AICTE, to move to the Pay Band of ₹37,400 - 67,000/- with AGP of ₹9,000/-.
- (xiii) Posts of Head of the Department (HOD) shall be in the Pay Band of ₹37,400 - 67,000/- with AGP of ₹9,000/-. Directly recruited HOD shall be placed in the Pay Band of ₹37,400 - 67,000/- with an AGP of ₹9,000/- at the appropriate stage in the Pay Band in terms of the conditions of appointment.
- (xiv) Head of the Department (HOD), completing 3 years of service in the AGP of ₹9,000/- and possessing a Ph.D degree in the relevant discipline, subject to other conditions of

academic performance as laid down by the AICTE, shall be placed in ₹37,400 - 67,000/- with AGP of ₹10,000/-.

- (xv) For initial direct recruitment at the level of Lecturer and Head of the Department (HOD), the eligibility conditions in respect of academic and research requirements shall be as may be or have been prescribed by the AICTE through Regulations.
- (xvi) All advancement to higher Grade Pays in various cadre will be effected subject to completion of two AICTE approved refresher programs of not less than two weeks duration each and two one week each TEQIP sponsored programs.
3. Incentives for Ph.D and other higher qualifications :
- (i) Five non-compounded advance increments shall be admissible at the entry level of recruitment to persons possessing the degree of Ph.D awarded in the relevant discipline by a University following the process of registration, course work and external evaluation as prescribed by the UGC/AICTE.
- (ii) M.Phil degree holder at the time of recruitment to the post of Lecturer shall be entitled to two non-compounded advance increments.
- (iii) Teachers who complete their Ph.D degree while in service shall be entitled to three non-compounded increments if such Ph.D is in the relevant branch/discipline and has been awarded by a University complying with the process prescribed by the UGC/AICTE for enrolment, course-work and evaluation etc.
- (iv) However, teachers in service who have been awarded Ph.D at the time of coming into force of this Scheme or having been enrolled for Ph.D have already undergone course-work, if any, as well as evaluation, and only notification in regard to the award of Ph.D is awaited, shall also be entitled to the award of three non-compounded increments even if the University awarding such Ph.D has not yet been notified.
- (v) Teachers who acquire M.Phil degree in a relevant branch/discipline recognized by a Statutory University while in service, shall be entitled to one advance increment.

- (vi) Notwithstanding anything in the foregoing clauses, those who have already availed the benefits of advance increments for possessing Ph.D/M.Phil, at the entry level or during service under the earlier scheme shall not be entitled to the benefit of advance increment under this Scheme.

4. **Selection Committee for CAS Movement :**

For every upward movement under CAS, a selection committee may be constituted as applicable in case of direct recruitment and a selection process would be evolved for which appropriate order would be issued by the State Government on the basis of the UGC/AICTE guidelines.

5. **Other Terms and Conditions :**

Other terms and conditions of service of teachers may be notified by the State Government on the line of this order following Regulations issued / to be issued by the AICTE on this behalf.

6. **Exercise of Option :**

All the College teachers appointed before 01-01-2006 shall be required to exercise an option as per format attached as ANNEXURE-III of this Notification within 90 days from the date of issue of this Notification.

- (i) Provided that a teacher may elect to continue to draw pay in the existing scale until the date on which he/she earns his/her next or any subsequent increment in the existing scale or until he/she vacates his/her post or ceases to draw pay in that scale.
- (ii) Provided further that in case any teacher fails to submit his/her option within the specific 90 days, he/she will be deemed to have exercised his/her option in favour of the revised pay structures for teachers in Diploma Course of Technical Institution i.e. RIPSAT from 01-01-2006.
- (iii) Provided persons who have died on or after 01-01-2006 and could not exercise option will be deemed to have opted for the revised pay structure on and from 01-01-2006.

- (iv) The option once exercised shall be final.

7. Fixation on promotion on or after 01-01-2006.

In the case of promotion from one Grade Pay to another in the revised pay structure, the fixation will be done as follows :

- (i) One increment at the rate and principle as indicated in clause (i) of Para 9 above will be computed on the sum of the pay in the Pay Band and the existing Grade Pay. This will be added to the existing pay in the Pay Band. The Grade Pay corresponding to the promotion post will thereafter be granted in addition to this pay in the Pay Band. In cases where promotion involves change in the Pay Band also, the same methodology will be followed. However, if the pay in the Pay Band after adding the increment is less than the minimum of the higher Pay Band to which promotion is taking place, pay in the Pay Band will be stepped up to such minimum.
- (ii) The benefit of fixation of pay available at the time of normal promotion under this rule shall be allowed in case of movement under CAS allowed through selection process. Provided that :
- (a) In case the employee opts to get his/her pay fixed from his/her date of next increment, then on the date of promotion, initially his/her pay in the Pay Band shall continue to remain unchanged, but only Grade Pay admissible for the post or grade to which he/she is promoted shall be granted. Further re-fixation shall be done on the date of his/her next increment i.e. 1st day of July. On that day, such an employee shall be granted two increments; one annual increment and the second on account of promotion. While computing these two increments, basic pay i.e. pay in the Pay Band and corresponding Grade Pay prior to the date of promotion shall be taken into account. After allowing such increments, Grade Pay of the higher post/scale shall be allowed.
- (b) In case the employee opts to get his/her pay fixed in the higher post or grade from the date of his/her promotion, he/she shall get his/her first increment in the higher grade on the next 1st July, if he/she is promoted between the periods

from the 2nd July to 1st January. However, if he/she is promoted between period commencing from the 2nd January and ending on the 30th June of a particular year, he/she shall get his/her increment on the 1st July of the next year provided he/she had not availed the scope of exercising option as per clause (a) above of this Para.

ANNEXURE - II

Fixation of initial pay in the revised pay structure :

The initial pay of the incumbents who were in position as on 01-01-2006 in various categories of posts as teacher in Diploma Course of Technical Institution i.e. RIPSAT will be entitled to get fixation benefit as per Fitment Tables indicated below. After this initial fixation, periodical increments as admissible under Para 9 & 10 of this Notification would be provided for subsequent years. In cases of incumbents recruited after 01-01-2006, initial pay would be fixed at the minimum of the concerned Pay Band along with admissible AGP.

FITMENT TABLES (TABLE NO.1 TO 6) FOR REVISION OF PAY SCALES FOR THE TEACHERS IN DIPLOMA COURSE OF TECHNICAL INSTITUTION i.e. RIPSAT

TABLE - 1

Incumbent Lecturers

Pre-revised scale ₹8,000-275-13,500/-	Revised Pay Band + AGP ₹15,600 - 39,100 + AGP ₹5,400/-		
Pre-revised Basic Pay	Revised Pay		
	Pay in the Pay Band	Academic Grade pay	Revised Basic Pay
8,000	15,600	5,400	21,000
8,275	15,600	5,400	21,000
8,550	15,910	5,400	21,310
8,825	16,420	5,400	21,820
9,100	16,930	5,400	22,330
9,375	17,440	5,400	22,840
9,650	17,950	5,400	23,350
9,925	18,470	5,400	23,870
10,200	18,980	5,400	24,380
10,475	19,490	5,400	24,890
10,750	20,000	5,400	25,400
11,025	20,510	5,400	25,910
11,300	21,020	5,400	26,420
11,575	21,530	5,400	26,930
11,850	22,050	5,400	27,450
12,125	22,560	5,400	27,960
12,400	23,070	5,400	28,470
12,675	23,580	5,400	28,980

12,950	24,090	5,400	29,490
13,225	24,600	5,400	30,000
13,500	25,110	5,400	30,510
13,775	25,630	5,400	31,030
14,050	26,140	5,400	31,540
14,325	26,650	5,400	32,050

TABLE - 2

- (i) Incumbent Lecturers having Master's Degree in appropriate branch/discipline
(ii) Incumbent Lecturers having NET/SLET/Ph.D in appropriate branch/ discipline

Pre-revised scale ₹8,000-275-13,500/-	Revised Pay Band + AGP ₹15,600 - 39,100 + AGP ₹6,000/-		
Pre-revised Basic Pay	Revised Pay		
	Pay in the Pay Band	Academic Grade pay	Revised Basic Pay
8,000	15,600	6,000	21,600
8,275	15,600	6,000	21,600
8,550	15,910	6,000	21,910
8,825	16,420	6,000	22,420
9,100	16,930	6,000	22,930
9,375	17,440	6,000	23,440
9,650	17,950	6,000	23,950
9,925	18,470	6,000	24,470
10,200	18,980	6,000	24,980
10,475	19,490	6,000	25,490
10,750	20,000	6,000	26,000
11,025	20,510	6,000	26,510
11,300	21,020	6,000	27,020
11,575	21,530	6,000	27,530
11,850	22,050	6,000	28,050
12,125	22,560	6,000	28,560
12,400	23,070	6,000	29,070
12,675	23,580	6,000	29,580
12,950	24,090	6,000	30,090
13,225	24,600	6,000	30,600
13,500	25,110	6,000	31,110
13,775	25,630	6,000	31,630
14,050	26,140	6,000	32,140
14,325	26,650	6,000	32,650

TABLE - 3

Incumbent Lecturers (Senior Scale)

Pre-revised scale ₹10,000-325-15,200/-	Revised Pay Band + AGP ₹15,600 - 39,100 + AGP ₹7,000/-		
Pre-revised Basic Pay	Revised Pay		
	Pay in the Pay Band	Academic Grade pay	Revised Basic Pay
10,000	18,600	7,000	25,600
10,325	19,210	7,000	26,210
10,650	19,810	7,000	26,810
10,975	20,420	7,000	27,420
11,300	21,020	7,000	28,020
11,625	21,630	7,000	28,630
11,950	22,230	7,000	29,230
12,275	22,840	7,000	29,840
12,600	23,440	7,000	30,440
12,925	24,050	7,000	31,050
13,250	24,650	7,000	31,650
13,575	25,250	7,000	32,250
13,900	25,860	7,000	32,860
14,225	26,460	7,000	33,460
14,550	27,070	7,000	34,070
14,875	27,670	7,000	34,670
15,200	28,280	7,000	35,280
15,525	28,880	7,000	35,880
15,850	29,490	7,000	36,490
16,175	30,090	7,000	37,090

TABLE - 4

Incumbent Lecturers (Selection Grade) with less than 3 years of service

Pre-revised scale ₹12,000-420-18,300/-	Revised Pay Band + AGP ₹15,600 - 39,100 + AGP ₹8,000/-		
Pre-revised Basic Pay	Revised Pay		
	Pay in the Pay Band	Academic Grade pay	Revised Basic Pay
12,000	22,320	8,000	30,320
12,420	23,110	8,000	31,110
12,840	23,890	8,000	31,890
13,260	24,670	8,000	32,670
13,680	25,450	8,000	33,450
14,100	26,230	8,000	34,230
14,520	27,010	8,000	35,010
14,940	27,790	8,000	35,790
15,360	28,570	8,000	36,570
15,780	29,360	8,000	37,360
16,200	30,140	8,000	38,140
16,620	30,920	8,000	38,920
17,040	31,700	8,000	39,700
17,460	32,480	8,000	40,480
17,880	33,260	8,000	41,260
18,300	34,040	8,000	42,040
18,720	34,820	8,000	42,820
19,140	35,610	8,000	43,610
19,560	36,390	8,000	44,390

TABLE - 5

- (i) Incumbent Lecturers (Selection Grade) with 3 years of service
(ii) Directly recruited HODs

Pre-revised scale ₹12,000-420-18,300/-	Revised Pay Band + AGP ₹37,400 - 67,000 + AGP ₹9,000/-		
Pre-revised basic pay	Revised Pay		
	Pay in the Pay Band	Academic Grade Pay	Revised Basic Pay
13,260	37,400	9,000	46,400
13,680	37,400	9,000	46,400
14,100	37,400	9,000	46,400
14,520	37,400	9,000	46,400
14,940	38,530	9,000	47,530
15,360	38,530	9,000	47,530
15,780	39,690	9,000	48,690
16,200	39,690	9,000	48,690
16,620	40,890	9,000	49,890
17,040	40,890	9,000	49,890
17,460	42,120	9,000	51,120
17,880	42,120	9,000	51,120
18,300	43,390	9,000	52,390
18,720	43,390	9,000	52,390
19,140	44,700	9,000	53,700
19,560	44,700	9,000	53,700

TABLE - 6

- (i) Incumbent Head of Department completing 3 years of service in the AGP of ₹9,000/- and possessing a Ph.D Degree and fulfilling other conditions of academic performance

Pre-revised scale ₹12,000-420-18,300/- (minimum to be fixed at ₹12,840/-)	Revised Pay Band + AGP ₹37,400 - 67,000 + AGP ₹10,000/-		
Pre-revised Basic Pay	Revised Pay		
	Pay in the Pay Band	Academic Grade pay	Revised Basic Pay
12,840	37,400	10,000	47,400
13,260	37,400	10,000	47,400
13,680	37,400	10,000	47,400
14,100	37,400	10,000	47,400
14,520	37,400	10,000	47,400
14,940	38,530	10,000	48,530
15,360	38,530	10,000	48,530
15,780	39,690	10,000	49,690
16,200	39,690	10,000	49,690
16,620	40,890	10,000	50,890
17,040	40,890	10,000	50,890
17,460	42,120	10,000	52,120
17,880	42,120	10,000	52,120
18,300	43,390	10,000	53,390
18,720	43,390	10,000	53,390
19,140	44,700	10,000	54,700
19,560	44,700	10,000	54,700

FORM OF OPTION

1. I _____ substantive/officiating holder of
the post _____ in the scale of ₹ _____
_____ the College/Institution _____ hereby

*(i) elect the revised pay structure of the post with effect from 1st January, 2006.

*(ii) elect to continue on the existing scale of pay of my substantive/officiating post
mentioned below until :

*the date of my next increment

*the date of my subsequent increment

*raising my pay to ₹ _____

*I vacate or cease to draw pay in that scale

2. Option once exercised is final.

Declaration : I hereby undertake to refund to the Government any amount which may be drawn
by me in excess of what is admissible to me on account of erroneous fixation of pay in the
revised pay structure as soon as the fact of such excess drawal comes/brought to my notice.

Date :

Station :

Signature _____

Name _____

Designation _____

College/Institution in which employed _____

Department _____

* To be scored out, if not applicable.